

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**AT NEW DELHI**

O.A No. 178/2024

**Title of the case:-**

News item titled "Increasing Pollution badly affecting water bodies in Bhandarwah" appearing in Greater Kashmir dated 15.01.2024.

**IN THE MATTER OF:-**

**I N D E X**

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Answering respondent  
Through Counsel

Dated: 04-10-2025

(Gautam Singh)  
Standing Counsel, J&K  
National Green Tribunal

O.A No. 178/2024

**Title of the case:-**

News Item titled "Increasing pollution badly affecting water bodies in Bharderwah" appearing in Greater Kashmir dated 15.01.2024

**IN THE MATTER OF: -** Status Report on behalf of Deputy Commissioner  
/ District Magistrate, Doda.

**May it please your Lordships**

The answering respondent most respectfully submits as under:-

1. That pursuant to the directions of this Hon'ble Tribunal, the District Administration has been diligently pursuing the implementation of the Action Plan already placed on record before this Hon'ble Tribunal and has taken substantial steps towards compliance.
2. That during the recent spell of unprecedented rainfall accompanied by consequent natural disasters, the District Administration was required to mobilize its entire machinery towards relief, rescue and rehabilitation operations, which are still underway.
3. That it has been the most devastating spell of rainfall witnessed since 1998, which has adversely affected large parts of the Jammu Division, including extensive disruption of road connectivity across District Doda, thus subsequently hampered the movement of men and material and the execution of various activities under the Action Plan.
4. That on account of these unforeseen circumstances, wholly beyond the control of the Administration certain timelines envisaged under the Action Plan could not be strictly adhered to.
5. That it is respectfully submitted that the directions of this Hon'ble Tribunal are being accorded the highest priority and utmost seriousness by the District Administration and in absence of compelling exigencies arising out of the natural calamity, the prescribed timelines would have been duly complied with.

  
**Deputy Commissioner  
Doda**

- 6. That the Administration remains fully committed to the expeditious implementation of the remaining components of the Action Plan and assures this Hon'ble Tribunal that the pending works shall be completed at the earliest possible opportunity, once the immediate relief and rehabilitation measures stabilize.
- 7. That the present affidavit is being filed solely to apprise this Hon'ble Tribunal of the genuine difficulty encountered on account of the recent natural calamity and to respectfully seek indulgence in relation to the timelines prescribed.

**IN THE PREMISES,**

Therefore, keeping in view of the above stated facts, it is respectfully prayed that the submissions made herein above and those to be urged at the time of hearing, the current status report may kindly be considered and taken on record in the interest of justice.

  
**Deputy Commissioner**  
**Doda**  
 Deputy Commissioner / District Magistrate, Doda  
 (Answering Respondent)

ANNEXURE- R1			PROGRESS REPORT OF NGT ACTION PLAN				
S.NO	Check Point	Problems Identified	Actions Planned	Responsible Department/Officer	Target Date	Progress Report as on 29.09.2025	Remarks
<b>Management of Liquid waste</b>							
1	Treatment of Sewage	1.68 MLD of Sewerage and setpage generated by households getting drained into water bodies directly or indirectly without any treatment.	As proposed :-			31.03.2027	1. Detailed Project report has been received from Mission Director SBM on 18.03.2025.  2.The survey has been conducted by the Project Management Consultants (PMCs), and the Pre-Feasibility Report (PFR) amounting to ₹15.30 crore is currently under technical vetting by the competent authority. The vetting process is expected to be completed within next 10 days, i.e. by or before 09.10.2025 following which the tendering process will be initiated, which is likely to take approximately two months for completion.
			4.5 MLD STP to be established for proper treatment & disposal of sewage waste	SBM / UEED Deptt.			
			5 KLD FSTP to be established for proper treatment and disposal of Septage waste.	UEED Deptt.			
			Development of 5.68Km for interception and diversion network for collection of sewerage and septage generated.	EO MC Bhaderwah			
			Procurement of 1 Cesspool tanker / Sucker Machine of 3KLD capacity to be done as temporary measure till establishment of STP/FSTP.	EO MC Bhaderwah	01.03.2025	Target Achieved	Annexure-I

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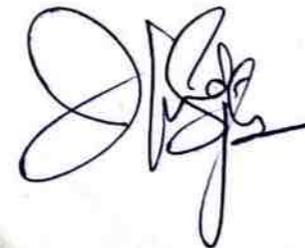
Treatment of Sewage	Waste water from rural areas is getting drained in water bodies without any treatment.	<p>Three Decentralized waste water treatment systems (DEWATS) to be established near:</p> <ol style="list-style-type: none"> <li>1. Confluence point of Lamgarh Nalla &amp; Neeru at Sarol bagh Udrana</li> <li>2. Near Sartingal bridge &amp; graveyard in Monda</li> <li>3. Near Butla</li> </ol>	BDO Bhaderwah/XEN REW Doda	01.08.2025	<p>1. Construction work on DEWATS at Monda in Panchayat Sartingal and at Udrana-A, Block Bhaderwah was under progress. However due to the recent spell of unprecedented rainfall the construction sites sustained damage and were observed to be flood prone. In this regard, the consultant engaged by the Directorate of Rural Sanitation, J&amp;K, has been approached to provide an expert opinion regarding the resilience of these structures/sites against such flood events in the future. Their opinion shall also be taken for other proposed sites in Block Bhaderwah, as all of them are located in the vicinity of the main river stream. Every possible effort is being made to complete the said project at the earliest.</p>	Revised Target Date 30-12-2025
	Insufficient soakage pits in rural area	Soakage pits to be increased from 15 to 47 for catering need of the rural areas.	BDO Bhaderwah	31.03.2025	<p>1. As of date, all 47 soakage pits have been successfully constructed.</p> <p>2. The tendering process for 30 additional approved soakage pits in Block Bhaderwah has been completed and the construction work has commenced. However the recent spell of unprecedented rainfall has affected the pace of construction. Otherwise the work would have been completed by the end of September 2025. Moreover, it shall now be completed within the current financial year.</p>	
	Waste from Slaughter house is getting directly discharged into water body.	Bio-Effluent treatment plant of 20KLD at new Slaughter house to be established to prevent direct discharge into water bodies.	EO MC Bhaderwah	30.05.2025	<p>1. Administrative approval for the project was accorded on 03.02.2025.</p> <p>2. However, the tender had to be floated four times due to lack of response, which led to a delay in achieving the originally targeted completion timeline.</p> <p>3. Work has been started on 15.07.2025. However, the recent spell of unprecedented rainfall has affected the pace of construction. Efforts are being made to expedite the construction work and complete the same at an earliest.</p>	Revised target date 30-12-2025
	Old slaughter house to be discarded.		EO MC Bhaderwah	01.09.2025	Old slaughter house has been sealed and is not being used	Target Achieved

2	Sub-Division Hospital Bhaderwah	Treatment plant installed in sub district Hospital bhaderwah is not operational.	Sewage treatment plant installed in sub district Hospital bhaderwah to be made 100% operational and handed over to Chief Medical Officer	Executive Engg., Mechanical Doda/Udhampur	30.05.2025	1. 90% work has been completed. 2. The progress of work has been hampered due to the recent spell of rainfall and the consequent road blockades, which have delayed the transportation of essential materials and equipment to the site. However, efforts are being made to ensure completion of the project at the earliest.	Revised Target Date 30.12.2025
3	Commercial Establishments	Two orange hotels one in Amira Nagar and another in Teligarh have been found operating without STPs	Hotels to establish STP plants for treatment of the sewage waste generated.	J&KPCC	01.11.2024	1. 20 KLD STP has been installed and made functional at Tourist Facilitation Centre, Teligarh Bhaderwah.	Target Achieved
				CEO Bhaderwah Dev. Authority	01.04.2025	2. STP has been installed and made functional at M/S Shiva Residency Amira Nagar Bahderwah.	
4	Sewage Generation from Household	Septic waste coming out of various households is flowing into water bodies as the households have not constructed septic tank.	Committee formed to identify Households and Govt. undertakings which have no septic tanks and are discharging waste directly into water bodies and punitive actions to be undertaken against violators.	EO MC Bhaderwah BDO Bhaderwah	Ongoing	1. A total of 190 defaulters from the Municipal area have been identified and served notices. These defaulters have been presented before the Lok Adalat for further proceedings. 2. 50 Government employees have also been identified, and departmental action against them has been initiated by the Additional Deputy Commissioner, Bhaderwah. 3. A total of 83 defaulters in rural areas have been served notices to date. Subsequently, 12 defaulters have constructed septic tanks within their households, while the remaining defaulters are in the process of initiating construction of septic tanks.	Committee has been formed and notices/challans are being issued to the defaulters on regular basis.

## Management of Solid Waste

5	Treatment & Disposal of waste	Un-treated waste lying open near dumping site at MRF facility Dranga Bhaderwah as capacity of the landfill is on verge of getting exhausted.	Remediation of 10,000 MT waste by way of biomining to be done as per CBCP norms.	EO MC Bhaderwah	31.03.2025	<p>1. 60% of the remediation work has been completed.</p> <p>2. The contract initially allotted for the said work was terminated due to the slow progress by the contractor.</p> <p>3. Following re-tendering the work has resumed, however the pace of work has been hampered due to the recent spell of rainfall and the consequent road blockades, which have delayed the transportation of essential materials and equipment to the site. However, efforts are being made to ensure completion of the project at the earliest.</p>	Revised Target date 30.11.2025
		Vermi composting facility of urban area at Dhranga is only partially operational. It has been observed that out of 20 beds available only 8 beds are functional as of today.	Upgradation of capacity of composting unit from 2.5TPD to 5 TPD for treatment & disposal of waste generated to be done.	EO MC Bhaderwah	01.12.2024	Target Achieved	
		Insufficient compost pits in rural area for treatment of solid waste.	No. of community compost sheds to be increased from 19 to 51.	BDO Bhaderwah	31.03.2025	<p>1. As of today, all 51 compost pits have been constructed &amp; made operational.</p> <p>2. The tendering process for 18 additional approved soakage pits in Block Bhaderwah has been completed and the construction work has commenced. However the recent spell of unprecedented rainfall has affected the pace of construction, the same shall now be completed within the current financial year.</p>	
6	Source waste Segregation	Coverage area for door to door collection in municipal area is approx. 70% only.	Coverage area for door to door collection to be increased to 100% in municipal area by end of the year by introducing more machinery & manpower.	EO MC Bhaderwah	01.08.2025	100% door-to-door waste collection is being carried out on daily basis.	On going process

	& Collection	Open dumping of waste into water bodies	Chain link fencing (Estimated 6Km length) along bank on all hotspots within municipal limits to be done.	EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah	01.08.2026	Tenders were invited and opened on 23.07.2025. However, due to poor response re-tendering has been initiated and will be open on 04.10.2025.	
7	Source waste Segregation & Collection	Waste from Vegetable and Fruit market is not being collected on daily basis leading to lot of waste getting scattered / carried to other areas.	Separate vehicles to be introduced for collection of waste from vegetable/fruit markets and for chicken shops.	EO MC Bhaderwah	Already Implemented	Dedicated vehicle for collection of waste from vegetable/fruit and chicken shops has already been introduced.	Target Achieved
		Door to Door Waste collection is not effectively done in rural area.	100% door to door collection to be introduced in rural area.	BDO Bhaderwah	01.01.2025	<p>1. Daily 100% door-to-door waste collection is being carried out in the designated rural areas.</p> <p>2. Vehicles have been hired from private dealers for the purpose of door-to-door collection of waste in rural areas.</p> <p>3. A Memorandum of Understanding (MoU) has been signed between the Block Development Officer (BDO), Bhaderwah, and the Executive Officer, Municipal Committee (MC), regarding the disposal of rural waste at the Material Recovery Facility (MRF).</p> <p>4. Another MoU has been signed between the Executive Officer, MC Doda, and M/s Ex-Servicemen B.S. Security Agency, Ward No. 06, Karan Nagar, Udhampur, for the disposal of waste generated from various Army camps located in the rural areas of Bhaderwah.</p>	On going process
		Solid waste coming out of households is flowing into the water bodies	Installation of wire/iron mesh at mouth of deep drains to stop flowing of solid waste into water bodies.	EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah	30.10.2024	<p>1. Iron mesh installed at mouth of all drains and the solid waste collected is processed at Material Recovery Facility (MRF) Bhaderwah.</p> <p>2. Periodic frequency of cleaning introduced.</p>	Target Achieved



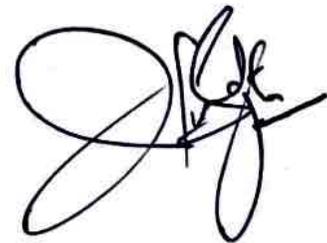
## Management of Plastic waste / Construction &amp; Demolition Waste

		No facility available for effective treatment and disposal of plastic waste.	Plastic waste management unit to be established taking into account the total waste generated.	BDO Bhaderwah	31.03.2025	<p>1. The construction work was initiated, however shortly thereafter a portion of the adjacent BRO road subsided adversely affecting the ongoing construction of the Plastic Waste Management Unit. As a precautionary measure, construction had to be temporarily halted.</p> <p>In view of the above, a committee headed by the Executive Engineer, REW Doda and comprising the concerned AEE, AE, and JE was formed to submit a detailed proposal for the protection and stabilization of the construction site. Thereafter, construction work resumed, however the recent spell of rainfall again caused damage to the said under construction Plastic Waste Management Unit and thus has affected the pace of progress. Efforts are being made to complete the project at the earliest.</p>	Revised Target date 31.12.2025
8	Plastic Waste Disposal	No facility for effective disposal of plastic waste like polythene bags, sheets etc. is	Seggregated Plastic waste in form of polythene bags, wrappers etc. to be auctioned.	EO MC Bhaderwah BDO Bhaderwah	01.01.2025 30.12.2024	All private players involved in the business of recycling and Rag picking are involved for collection and scientific disposal/re-use/re-cycling of waste	On going
9	Construction & Demolition waste	Construction & demolition waste lying scattered at different places.	Establishment of site for storage of construction and demolition waste to be done.	EO MC Bhaderwah/XEN PWD	01.02.2025	Target Achieved	

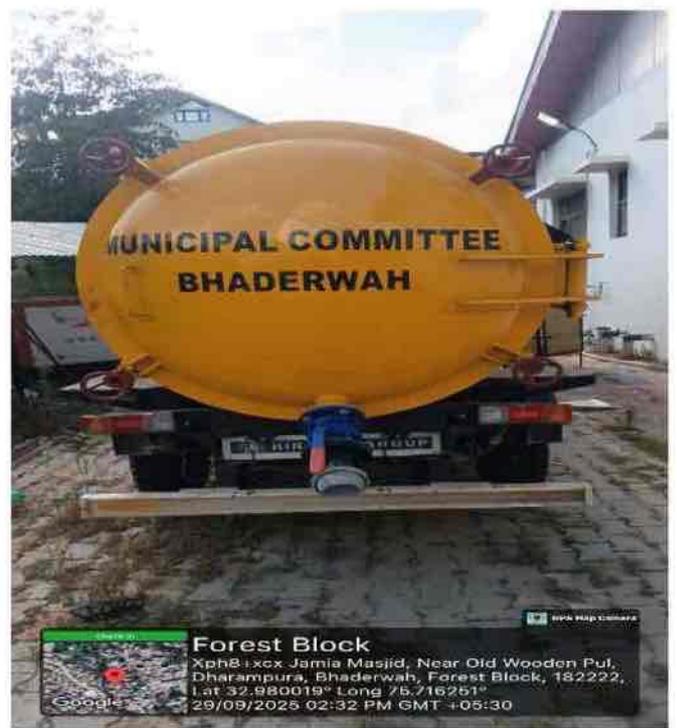
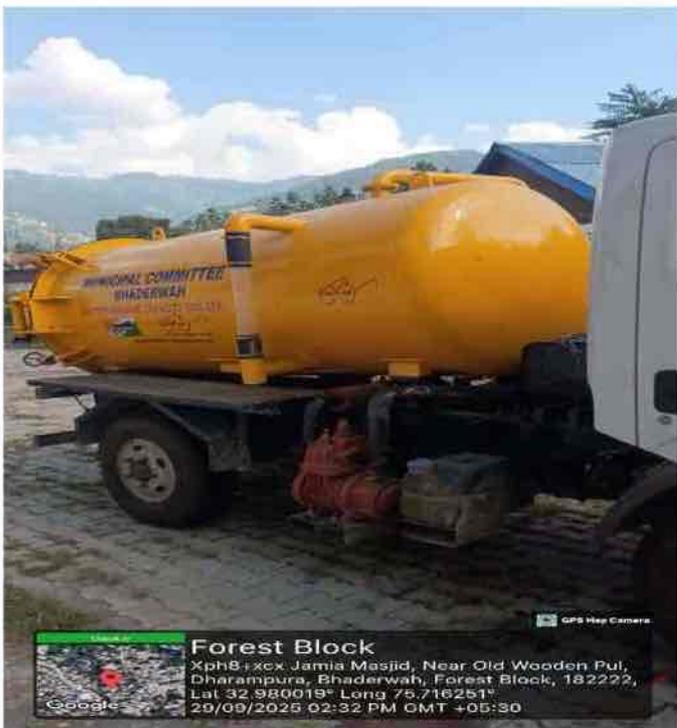
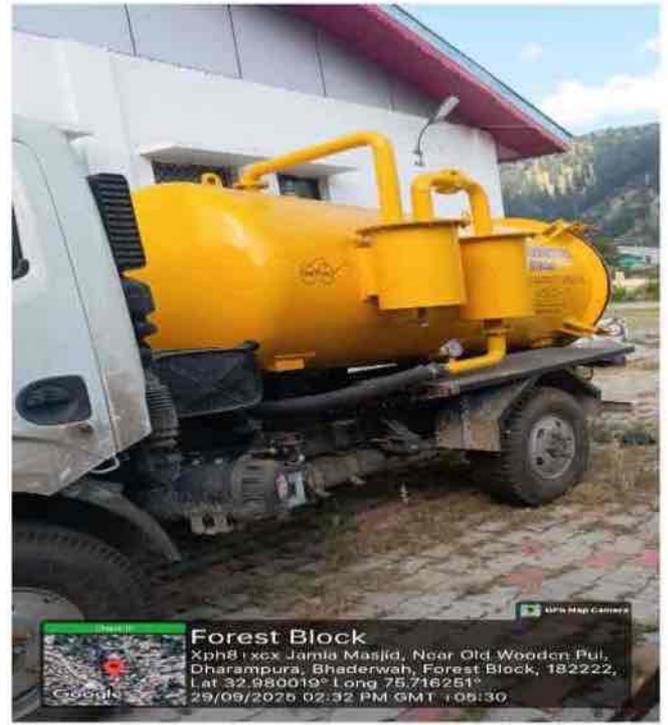


Miscellaneous activities							
10	Implementati on of Enforcement Mechanisms	Lack of monitoring system to check adherence of Door to Door Collection of waste	Daily monitoring of waste collection to be done and Geo-Tagged photographs to be shared on daily basis.	EO MC Bhaderwah BDO Bhaderwah	—	1. Daily monitoring has been introduced by ensuring Geo-tagged photographs of all covered areas on daily basis followed by daily audit. 2. Special whatsapp group of all concerned personnel created for sharing Geo-tagges photographs.	Target Achieved
		No effective review by District administration	1) Review by a dedicated committee to be introduced. 2) Monthly review by Deputy Commissioner Doda to be done	ADC Bhaderwah DC Doda	—	Frequent review by Addl. Deputy Commissioner Bhaderwah & Deputy Commissioner Doda being done.	Target Achieved
		Lack of enforcement mechanisms to deter people from dumping garbage in open / water bodies.	CCTV's to be installed at important places like Old Bus Stand, Punjeha Nallah Near Jama Masjid, Seri Bazaar, Slaughter Houses & MRF etc. for identifying violators.	EO MC Bhaderwah	—	CCTV's have been installed at Punejha Nallah, Old Bus Stand, MRF Dranga and Seri Bazaar etc.	Target Achieved
			100% viewing of CCTV footage to be done on daily basis and notices/challans will be issued against the violators.	EO MC Bhaderwah / BDO Bhaderwah/ Tehsildar Bhaderwah / SHO / DO JKPC	30.05.2025	1. 100% viewing of CCTV footage is being done on daily basis and notices/challans are being issued against the violators. 2. This proactive approach is bringing a transformational change through both enforcement and motivation.	On going
			Special cross-functional teams to be constituted for effective enforcement of J&K Non Biodegradable (Management handling and disposal) Act 2007.		—	Special cross-functional teams have been constituted for effective enforcement of J&K Non Biodegradable (Management handling and disposal) Act 2007.	Target Achieved
			Routine challans and fines to be introduced.		—	Fine amounting to Rs. 80000 has been realized from other violators till date.	

11	Awareness creation	Low awareness of public	For creation of the awareness in general, awareness messages to be disseminated through LED Digital displays to be installed within municipality. Additionally signages / Hoardings to be installed on embankments as well as within town.	EO MC	01.03.2025	Target Achieved	
			Regular announcements to be made on loud speakers by administration	EO MC	—	Speakers mounted on vehicles being used for making regular announcements.	On going
		No frequent programs to increase involvement of general public regarding waste management	Public awareness to be created / improved through Information, Education & Communication (IEC)	EO MC Bhaderwah / BDO Bhaderwah / Tehsildar Bhaderwah / SHO Bhaderwah	—	IEC activities have been planned on periodic basis wherein students, common public etc. have also been involved.	
Special public awareness drives regarding cleanliness, waste generation and disposal to be planned on frequent basis.	—		Programs on motivating people like Self Help Groups etc. for waste management undertaken.		On going		
	—		1. Special programs were initiated during Swachta Pakhwada for cleaning of Neeru river as well as adjoining areas. 2. Periodic cleaning of Neeru river introduced.		On going		



## Annexure-I



Cesspool tanker / sucker machine

J& K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU  
ANALYSIS TEST REPORT (Water Laboratory)

Source of sample collection : Neeru River  
Date of sample collection : 18-9-2025  
Sample submitted by : DO Doda

Report No. 101(W)  
Dated: 26-9-2025

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah	Neeru River at Solid waste Management & Dumping Site at Dranga	River Chenab after mixing with Neeru Nalla near Pull Doda	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	24	24	25	
3	Colour	Colourless	Light grey	Light grey	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	7.0	6.2	7.6	>5.0 mg/l
6	pH	7.35	7.42	7.75	6.5-8.5
7	Conductivity	96	110	132	
8	Biological Oxygen Demand	<1.0	<1.0	1.4	<3.0 mg/l
<b>General Parameters</b>					
1	Turbidity	1.0	5.0	8.0	
2	Total Dissolved Solids	56	64	78	
3	Chemical Oxygen Demand	BDL	3.0	6.0	
4	Total Alkalinity	84	68	124	
5	Hardness as CaCO3	96	86	110	
6	Calcium Hardness as CaCO3	72	58	84	
7	Magnesium Hardness as CaCO3	24	28	26	
8	Sodium	3.8	6.0	5.6	
9	Potassium	1.4	1.8	1.8	
10	Chloride	15	24	28	

Note:1. All the concentrations are expressed in mg/l except pH, Conductivity (µS/cm), Temperature °C  
Inference 1) Sample from Neeru River and River Chinab falls in 'B' Class of River.

*[Signature]*  
Analyst (RA) (DOP) F.A

*[Signature]*  
I/c Water Lab/Coordinator Lab

**J& K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU**  
**ANALYSIS TEST REPORT (Water Laboratory)**

Source of sample collection : Nallahs falling in Neeru River  
 Date of sample collection : 18-9-2025  
 Sample submitted by : DO Doda

Report No. 101(W)  
 Dated 26-9-2025

S.No.	Parameters	Haloon Nallah before mixing Before mixing with Neeru Nallah near sartangal vill Bhaderwah	Puneja Nallah before mixing with Neeru Nallah near Jamia Masjid Bhaderwah	Halina Nallah before mixing with Neeru Nallah near Chinote Mandir Bhaderwah	Hanga Nallah before mixing with Neeru Nallah near Amira Nagar Bhaderwah	Neel Ganga/Gupt Ganga	Standard permissible limits as per CPCB classification of streams for 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	Clear	Clear	
2	Temperature	24	24	24	25	20	
3	Colour	Colourless	Light brown	Light grey	Light grey	Light grey	
4	Odour	Odourless	Slightly Pungent	Odourless	Odourless	Odourless	>5.0 mg/l
5	Dissolved Oxygen	6.6	5.6	6.8	6.8	7.2	6.5-8.5
6	pH	7.36	7.67	7.90	7.56	7.86	
7	Conductivity	68	192	120	82	94	<3.0 mg/l
8	Biological Oxygen Demand	<1.0	2.2	<1.0	<1.0	<1.0	
<b>General Parameters</b>							
1	Turbidity	4.0	6.0	5.0	6.0	6.0	
2	Total Dissolved Solids	40	112	70	48	56	
3	Chemical Oxygen Demand	2.0	14	5.6	6.0	<1.0	
4	Total Alkalinity	56	104	72	82	68	
5	Hardness as CaCO <sub>3</sub>	48	120	68	72	76	
6	Calcium Hardness as CaCO <sub>3</sub>	24	92	58	54	52	
7	Magnesium Hardness as CaCO <sub>3</sub>	24	28	20	18	24	
8	Sodium	6.0	7.4	6.6	5.6	3.0	
9	Potassium	1.5	2.6	2.4	2.0	1.6	
10	Chloride	16	28	22	24	28	

Note: 1 All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S}/\text{cm}$ ), Turbidity (NTU) & Temperature °C

  
 Analyst

  
 I/c Water Lab/Coordinator Lab

354  
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**AT NEW DELHI**

O.A No. 178/2024

**Title of the case:** - News item titled "Increasing Pollution badly affecting water bodies in Bhandarwah" appearing in Greater Kashmir dated 15.01.2024.

**In the matter of** : Affidavit in support of Status Report.

I, Harvinder Singh, IAS age 34 years, presently posted as Deputy Commissioner, Doda, do hereby solemnly affirm and declare that being well conversant with facts of the case and on the basis of records available with me, do hereby swear this affidavit in support of Status Report.

I do hereby further declare as under:-

1. That the Status Report has been drawn and drafted by the deponent on the basis of information and material available with the deponent.
2. That the Deponent has gone through the contents of the accompanying Status Report and the same are related to the records of the case available with the Deponent and are true to the best of my knowledge and available information.



*[Signature]*  
Deputy Commissioner  
Doda

Verification:-

Verified at Doda on 04-10-2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

Solemnly admitted before me on oath  
By the Deponent.....  
Hence I attested

*[Signature]*  
Deputy Commissioner  
Doda

*[Signature]*  
Notary  
DODA (J&K) 04/10/2025

*[Signature]*  
Deputy Commissioner  
Doda

*[Signature]*  
Anil Sharma  
MTS DC office  
Doda



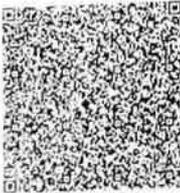
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INDIA NON JUDICIAL

**Government of Jammu and Kashmir**

**e-Stamp**

Certificate No.	: IN-JK83588589184379X
Certificate Issued Date	: 04-Oct-2025 10:43 AM
Account Reference	: NEWIMPACC (SV)/ jk12668504/ DODA/ JK-DD
Unique Doc. Reference	: SUBIN-JKJK1266850452225168752514X
Purchased by	: Harvinder Singh DC Doda
Description of Document	: Article 4 Affidavit
Property Description	: Affidavit
Consideration Price (Rs.)	: 0 (Zero)
First Party	: Harvinder Singh DC Doda
Second Party	: Not Applicable
Stamp Duty Paid By	: Harvinder Singh DC Doda
Stamp Duty Amount(Rs.)	: 10 (Ten only)



**Disputary Alert:**

1. The authenticity of the printed certificate can be verified at [www.e-stamp.gov.in](http://www.e-stamp.gov.in) using e-Stamp Mark of State Revenue Department.
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